

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2022**

Sl. No.	Nature	Opening balance as on 01.07.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.07.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	55	0			0			0	0	55	0
2	WA	590	84	1		85			92	92	583	0
3	WPC	9646	458	18		476			323	323	9799	2
4	WPL	1033	12			12			4	4	1041	1
5	WPS	16994	646	6		652	1		456	457	17189	10
6	WPT	661	9			9			10	10	660	1
7	WPCR	2484	95	1		96			30	30	2550	0
8	WPPIIL	286	15			15			8	8	293	0
9	WP 227	1670	89	2		91			58	58	1703	1
10	WPHC	5	1			1			2	2	4	0
A	TOTAL (1 to 10)	33424	1409	28	0	1437	1	0	983	984	33877	15
1	FA	3029	7	2		9	1		33	34	3004	28
2	FAM	452	0	1		1			39	39	414	0
3	FA(MAT)	263	17			17			18	18	262	0
4	SA	5489	51	1		52	1		57	58	5483	43
5	MA	314	6			6			8	8	312	2
6	MAC	8511	143	2		145			4	4	8652	1
7	CR	303	9			9			15	15	297	0
8	MCC	807	59	1		60	1		47	48	819	3
9	COMP APPEAL	4	0			0			0	0	4	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	132	16	1		17	1		32	33	116	0
13	CONT	2343	104			104			44	44	2403	0
14	ITA	4	0			0			0	0	4	0
15	ARBA	207	3			3			4	4	206	0
16	ARBAP	9	0			0			1	1	8	0
17	ARBR	48	5			5			5	5	48	0
18	TAXC	136	34			34			0	0	170	0
19	REVP	223	15			15	1		24	25	213	17
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	22292	469	8	0	477	5	0	331	336	22433	94
	TOTAL (A+B)	55716	1878	36	0	1914	6	0	1314	1320	56310	109
MAIN CRIMINAL CASES												
1	CRREF	5	0			0			0	0	5	0
2	CRA	15589	148			148	3		124	127	15610	51
3	CRR	5895	130		1	131			77	77	5949	18
4	MCRC	1847	996			996			1399	1399	1444	0
5	MCRCA u/s 438 CrPC	512	174			174	1		243	244	442	0
6	CONTR	5	0			0			0	0	5	0
7	CRMP	4506	207	2	3	212			87	87	4631	6
8	TPCR	46	3			3			15	15	34	6
9	ACQA	2997	22			22	4		7	11	3008	0
C	TOTAL (1 to 9)	31402	1680	2	4	1686	8	0	1952	1960	31128	81
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		87118	3558	38	4	3600	14	0	3266	3280	87438	190
PENDENCY INCREASE/ DECREASE		87118	INCREASE (+320)								87438	

Over 5 Years Pendency as on 01.07.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2022	Over 5 Years Decrease Pendency during the month
23578	21	190	23409	-169

(K. VINOD KUJUR)